

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1636
TO BE ANSWERED ON 02.07.2019**

SOCIAL WELFARE SCHEMES

1636. DR. ALOK KUMAR SUMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has implemented various social welfare schemes in the States including Bihar for the girl child;
- (b) if so, the details thereof;
- (c) whether there are specific schemes for the girl child; and
- (d) if so, the details of these schemes along with the allocations made thereunder?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The Ministry of Social Justice and Empowerment has Scholarship schemes for pre-matric and post-matric children belonging to Scheduled Castes and Other Backward Classes categories. There is one scheme for providing hostel facilities and hostels are constructed for both boys and girls separately. These schemes are gender-neutral hence include girls as beneficiaries as well. These schemes are implemented throughout the country including Bihar.

(c) & (d): The Ministry of Social Justice and Empowerment does not implement scheme specifically for girl child. However, the Ministry of Women and Child Development has social welfare schemes specifically for girl child which are implemented throughout the country including Bihar. The names of schemes and allocations made thereof is given in **Annexure**.

Referred to in reply to parts (c) & (d) of Lok Sabha Unstarred Question No.1636 for answer on 02-07-2019

Sl. No.	Name of Scheme	Allocations of funds (Rs. in Crore)		
		2016-17	2017-18	2018-19
1	<p>Beti Bachao Beti Padhao Scheme (BBBP) The scheme was launched on 22.01.2015, The scheme addresses the declining Child Sex Ratio (CSR) in the age group of 0-6 years and aims to change mindsets to value girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. The key elements of the scheme include nation-wide awareness and advocacy campaign and multi-sectoral action, initially in selected 100 districts (low on CSR) and got expanded to 61 additional districts in 2015-16. Considering the encouraging results of implementation in 161 districts the Government of India has expanded the BBBP Scheme in all 640 districts (as per census 2011) of the Country on 8th March, 2018. The 405 districts are covered through Multi-sectoral intervention, Media & Advocay and 235 districts are covered through alert Media & Advocacy outreach. Multi-sectoral action includes effective enforcement of Pre Conception & Pre-Natal Diagnostic Techniques (PC&PNDT) Act, Pre-Natal/ Post Natal care of mother, improve enrolment of girls in schools, community engagement/ training/ awareness generation etc. The BBBP Scheme is being implemented across the nation including the State of Bihar.</p>	43.00	200.00	280.00
2	<p>National Creche Scheme The Scheme was launched on 1.1.2017 and is being implemented as Centrally Sponsored Scheme through the States/UTs to provide day care facilities to children (age: 6 month to 6 years) of working mothers. The scheme provides supplementary nutrition, health care inputs like immunization, polio drops, basic health monitoring, sleeping facilities, early stimulation and pre-school education for 3-6 years.</p>	The Scheme includes infants children – boys and girls, hence separate allocation for girl child are not made.		